

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
H.Q LAMPS MANUFACTURING CO PRIVATE LIMITED AT ALLAHABAD BENCH
(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016,

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	HQ Lamps Manufacturing Co. Private Limited PAN-AADCH4915R CIN: U33100UP2014PTC066739
2.	Address of the registered office	Unit No 2601, Gold Tower ,Wave One, Sector-18 Noida, Gautam Buddha Nagar, Noida, Uttar Pradesh 201301.
3.	URL of website	https://witworthipe.com/
4.	Details of place where majority of fixed assets are located	There are no fixed assets except some inventory lying at Haridwar.
5.	Installed capacity of main products/ services	Presently, there is no business
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be requested over mail at: cirp.hqlamps@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be requested over mail at: cirp.hqlamps@gmail.com
10.	Last date for receipt of expression of interest	10-10-2026
11.	Date of issue of provisional list of prospective resolution applicants	20-10-2026
12.	Last date for submission of objections to provisional list	25-10-2026
13.	Date of issue of final list of prospective resolution applicants	04-11-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09-11-2026
15.	Last date for submission of resolution plans	09-12-2026
16.	Process email id to submit Expression of Interest	cirp.hqlamps@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	NA

CA Bihari Lal Chakravarti
Resolution Professional
In the matter of HQ Lamps Manufacturing Co. Private Limited
IBBI Reg. No.: IBBI/IPA-002/IP-N00863/2019-2020/12776
AFA No: AA2/12776/02/311226/204192
AFA Valid upto 31.12.2026
Reg. Address: Reg. Address: D-54, First Floor, Defence Colony, New Delhi-110024
E-Mail ID: blchakravarti.associates@gmail.com
CIRP Mail id: cirp.hqlamps@gmail.com

Date: 25.09.2026
Place: New Delhi